IV (a) Thirty-second annual Report of the Shellac Export Promotion Council, Calcutta, for the year 1988-89.

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- (b) Annual Accounts of the Shellac Export Promotion Council, Calcutta for the! year 1988-89, together with the Auditor's Report on the Account.
- (c) Review by Government on the working of the Council. [Placed in Library. *See* No. LT—198/89 for (a) to (c)].
  - V (a) Thirty-fourth Annual Report and Accounts of the Engineering Export Promotion Council, Calcutta, for the year, 1988-89, together with the Auditors' Report on the Accounts
- (b) Review by Government on working of the Council. [Placed in Library. *Sec* No. LT—199/88 for (a) and (b)].
- Tobacco Board (Recruitment) Regulations, 1989
- II. Spices Board (Regulation of Exporters Regulations, 1989
- III. Notifications of the Ministry of Com-

merce

SHRI ARUN KUMAR NEHRU: Madam, I also beg to lay on the Table A copy (in English and Hindi) of the Ministry of Commerce Notification No. 8(2)/ 88-EP (Agri) VI dated the 22nd September, 1989, publishing the Tobacco Board (Recruitment) Regulations, 1989, under sub-section (5) of section 33 of the Tobacco Board Act, 1975. [Placed in Library. See No. LT—13/89]

- II. A copy (in English and Hindi) of the Ministry of Commerce Notification Adm.) Reg. |01)89, dated the 24th October, 1989, publishing the Spices Board (Regulation of Exporters Regulations), 1989, under section 4 of the Spices Board Act, 1986. [Placed in Library. See No. LT—14/89].
- III. A copy each (in English and Hindi) of the following Notifications of the Minis-

- try of Commerce, under section 169 of the Representation of the People Act, 1951:
  - (1) S. O. No. 794(E) dated the 6th October, 1989 permitting import of Audio-visual News or Audio-visual Views material including news clippings under Open General Licence by actual users as certified by the Ministry of Information and Broadcasting.
  - (2) S. O. No. 910(E) dated the 3rd November, 1989 permitting import of tools and testing equipment under Ope<sub>n</sub> General Licence by Computer Maintenance Corporation of India.
  - (3) S. o. No. 911(E) dated the 3rd November, 1989, making amendments in the Open General Licence No. 15| 88 dated the 30th March, 1988 under the notification of the Govt, of India S. O. No. 343(E) dated the 30th March, 1988.
- (4) S. O. No. 912(E) dated the 3rd November, 1989 making amendments in the Open General licence No. 16| 88 dated the 30th March, 1988 published with the notification of the Govt, of India S. O. No. 344(E) dated the 30th March, 1988. [Placed in Library. See No. LT—183/89 for (1) to (4)]
- IV. A copy each (in English and Hindi) of the following Notification of the Ministry of Commerce, under subsection (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:—
  - S. O. No. 1681 dated 22nd July, 1989 publishing the Export of Cardamom (Inspection) Rules, 1989.
  - S. O. No. 1683 dated 22nd July, 1989 publishing the Export of Rubber Hoses (Quality Control and Inspection) Rules, 1989.
  - 3. S. O. No. 1685 dated 22nd July, 1989 publishing the Export of Crockeryware (Quality Control and Inspection) Rules, 1989.

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- dated 19th August, 4. S. O. No. 1895 1989 publishing the Expert of Dry Batteries (Quality Control and Inspection) Rules, 1978.
- 5. S. O. No. 1896 dated 19th August, 1989 publishing Nineteen rules further to amend the rules specified in the annexure annexed thereto.
- 6. S. O. No. 1897 dated 19th August, 1989 publishing twenty-four rules further to amend the rules specified in the Annexure annexed thereto.
- 7. S. O. No. 1898 dated 19th August, 1989 publishing further to amend the Export of Electric Motors and Generators (Quality Control and Inspection) Rules, 1980.
- 8. S. O. No. 2491 dated 7th October, 1989 publishing the Export of Frozen Fish and Fishery Products (Quality Control and Inspection) Amendment Rules, 1989.
- 9. S. O. No. 2492 dated 7th October, 1989 publishing the Export of Can ned Fish and Fishery Products (Qua lity Control and Inspection) Amend ment Rules, 1989.
- 10. S. O. No. 2631 dated 21st October. 1989 publishing the Export Inspection Council Employees (Classification, Control and Appeal) Amendment Rules, 1989.
- 11. S. O. No: 2632 dated 21st October, 1989 publishing the Export Inspection Agency Employees (Classification, Control and Appeal) Amendment Rules, 1989. [Placed in Library. See No. LT-12/89 for (1) to (11)3.
- I. Report and Accounts (1988 89) of the Hindustan Latex Limited, Trivandrum and related papers
- tl. Report and Accounts (1988-89) of the Pasteur Institute of India Coonoor and related papers

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m. Report and Accounts (1987-88) of the Cancer Research and Treatment Society, Cuttack and related papers

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- IV. Report and Accounts (1988-89) of the Kidwai Memorial Institute of Oncology, Bangalore and related papers
- V. Report and Accounts (1988-89) of the Cancer Institute (W. I. A. ) Madras and related papers
- VI. Report and Accounts (1988-89) of the International Institute for Popu lation Sciences, Bombay and related papers

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTARY); Madam, I beg to lay on the Table:

- I. A copy each (in English and Hindi) of the following papers, under sub section (i) of section 619A of the Companies Act, 1956; —
  - (i) Annual Report and Accounts of the Hindustan Latex Limited, Trivandrum, for the year 1988-89, together with the Auditons' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Review by Government on the working of the Company. [Placed in Library. See No. LT-51/89 for (i) and
- II. A copy each (in English and Hindi) of the following papers—
  - II. (a) Annual Report and Accounts of the Pasteur Institute of India Coonoor, for the year, 1988-89, together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the Institute. [Placed in Library. See No. LT-82/89 for (a) and
- III (a) Annual Report and Accounts of the Cancer Research and Treatment Society, Cuttack, for the year, 1987-88, togethter with the Auditors Report on the Accounts.....